

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.146 of 2016(SZ)

Appellant(s)

Respondent(s)

System Alloys
Rep. By its Managing Partner,
Bangalore.

Vs

Karnataka State Pollution
Control Board, Rep. By its
Secretary and 5 others.

Counsel appearing for applicant

Counsel appearing for respondents

M/s.Gunasekaran Associates
A.Gunasekaran
C.P.Palanisamy, S.Padmini
K.B.Srinivas

M/s. R. Thirunavukarasu and
M. Swarnalatha for R-1
Mr. Devaraj Ashok for R2 to R4

Note of the Registry	Orders of the Tribunal
Item No.18	<p>Date: 9th August, 2017</p> <p>Pleadings completed. At the request of the learned counsel appearing for parties, post this application for arguments on 13.09.2017</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>